GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE

RAJYA SABHA
UNSTARRED QUESTION NO.924
TO BE ANSWERED ON 9TH FEBRUARY, 2021

NATIONAL DIGITAL HEALTH MISSION

924 SMT. PRIYANKA CHATURVEDI:
SMT. PHULO DEVI NETAM:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

(a) the details of a user's data that will be collected under National Digital Health Mission;

(b) the details of Government and non-government entities that will manage the data and have access to data collected through the Mission; and

(c) the manner in which personal data of persons under the National Digital Health Mission will be protected?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE
(SHRI ASHWINI KUMAR CHOUBEY)

(a): National Digital Health Mission (NDHM) is being implemented in 6 Union Territories (Andaman & Nicobar Islands, Chandigarh, Dadra & Nagar Haveli and Daman & Diu, Lakshadweep, Ladakh and Puducherry) in Phase: I, on pilot basis.

Under Phase: I, NDHM seeks to provide services like creation of Health ID for patients, Facility registry and Practitioner registry.

The NDHM system can be used to create Personal Health Record for individual from data from various health information providers, facilities and laboratories.

To create a Health –ID under the NDHM, only basic demographic and geographic information of the beneficiary like name, year of birth, gender**,** mobile number and address are collected.

(b): The NDHM is being directly managed by Government of India.

The patient will have the option to share his personal data through a proper consent management system.

(c): The NDHM is being setup on one of the principles of 'Privacy by Design'.

The National Digital Health Blueprint (NDHB) has proposed for anonymization of data and all processes to be framed duly following the guidelines and relevant Acts like IT security Act, Personal Data Protection Act etc.